

(b) Notwithstanding such repeal, anything done or any action taken under the Ordinance as repealed shall be deemed to have been done or taken under this Act as if this Act had commenced on the thirteenth day of March, 1972 (date of promulgation of the Ordinance). Assam Ordinance III of 1972.

ASSAM ACT XVIII OF 1972

THE ASSAM APPROPRIATION (No.II) ACT, 1972

(Received the assent of the Governor on the 29th June, 1972)

[Published in the Assam Gazette, Extraordinary, dated the 30th June, 1972]

An

Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1973.

It is hereby enacted in the Twenty-third Year of the Republic of India as follows:—

Short title and commencement. 1.(1) This Act may be called the Assam Appropriation (No.II) Act, 1972.

(2) The Act shall come into force with effect from 1st April, 1972.

Withdrawal of Rs.2,81,83,00,900 from out of the Consolidated Fund of Assam for the financial year 1972-73. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate [inclusive of the sum specified in column (3) to the Schedule to the Assam Appropriation (Vote on Account Act), 1971] to the sum of rupees (eighty-three crores two hundred eighty-one lakhs, and nine hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1973 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1973.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Con- solidated Fund Rs.	Total Rs.
1	4—Taxes on Income other than Corporation Tax.	97,400	...	97,400
2	9—Land Revenue	2,00,15,900	2,000	2,00,17,900
3	10—State Excise Duties.. ..	38,46,400	...	38,46,400
4	11—Taxes on Vehicles	19,22,900	...	19,22,900
5	12—Sales Tax	22,85,250	...	22,85,250
	13—Other Taxes and Duties	7,61,750	...	7,61,750
6	14—Stamps	3,06,300	...	3,06,300
	15—Registration Fees	7,06,300	...	7,36,300
	16—Interest on Debt and Other obligations	...	18,72,83,700	18,72,83,700
	17—Appropriation for Reduction or Avoidance of Debt.		3,73,97,400	3,73,97,400
8	18—Parliament State/Union Territory Legislatures—			
	—Do—B.—State Legislature dance of Debt.	17,00,400	59,600	17,60,000
9	—Do—C.—Election	9,99,500	...	9,99,500
10	19—General Administration—I.—Heads of States and Ministers.	16,47,100	3,31,600	19,78,700
11	—Do—II.—Secretariat and attached Offices.	1,02,90,600	3,53,300	1,06,45,900
12	19—Do—III.—Commissioners and District Administration.	88,71,700	...	88,71,700
13	—Do—IV.—Director of Land Records..	2,03,900	...	2,03,900
14	—Do—V.—Local Fund, Audit Establishment and Accounts Offices.	14,97,900	...	14,97,900
15	21—Administration of Justice	40,07,100	10,70,600	50,77,700
16	22—Jails	64,97,100	...	64,97,100
17	23—Police	11,09,95,000	6,400	11,10,01,400

HEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
18	26—Miscellaneous Departments—I.—National Savings Organisation.	90,200	...	90,200
19	—Do—II.—Trade Commissioners ...	2,30,000	...	2,30,000
20	—Do—III.—Weights and Measures ..	10,67,000	..	10,67,000
21	—Do—IV.—Municipal Administration...	3,37,500	...	3,37,500
22	—Do—VI.—Civil Supplies Department	40,04,700	2,000	40,06,700
23	27—Scientific Departments	21,81,400	...	21,81,400
24	28—Education (General)	23,69,81,400	...	23,69,81,400
25	28—Education (Technical)	62,17,800	500	62,18,300
26	29—Medical	4,30,26,200	...	4,30,26,200
27	30—Public Health—I.—Public Health ...	2,04,02,800	...	2,04,02,800
28	—Do—II.—Public Health Engineering	75,41,100	...	75,41,100
29	30—A.—Family Planning	1,18,72,000	...	1,18,72,000
30	31—Agriculture	4,58,90,400	...	4,58,90,400
31	—Do—II.—Fisheries	35,39,200	...	35,39,200

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
32	32—Rural Development	22,93,100	..	22,93,100
33	33—Animal Husbandry	1,97,98,500	...	1,97,98,50
34	34—Co-operation	1,39,83,200	...	1,39,83,200
35	35—Industries—I—Sericulture and Weav- ing.	1,04,13,900	...	1,04,13,900
36	—Do—II—Cottage Industries.. ..	66,03,300	...	66,03,300
37	—Do—III—Major Industries... ..	10,92,200	...	10,92,200
38	37—I.—Community Development Projects National Extension Service.	3,64,21,000	500	3,64,21,500
39	—Do—II.—Local Development Works ..	3,00,000	...	3,00,000
40	38—Labour and Employment—I—Labour	16,23,200	..	16,23,200
41	—Do—II—Factories	4,53,000	...	4,58,000
42	—Do—I.I.—Inspector of Steam Boilers	1,43,900	...	1,43,900
43	—Do—IV.—Employment and Training	47,86,700	...	47,86,700
	39—Miscellaneous, Social and Develop- mental Organisation :—			
44	—Do—Statistics—I.—Directorate of Sta- tistics.	27,06,200	...	27,06,200
45	—Do—II—Vital Statistics, Raingauge, etc.	3,900	...	3,300
46	—Do—Other Miscellaneous Organisa- tions—III.—Planning Organisations (State).	7,14,300	...	7,14,300
46A	—Do—Other Miscellaneous Organisa- tions—III.—Planning Organisations (Hills).	3,00,000	...	3,00,000
47	—Do—IV.—Directorate of Advertising and Visual Publicity.	30,31,000	...	30,31,000
48	—Do—Other Miscellaneous Organisa- tions—V.—Directorate of Housing.	23,91,600	...	23,91,600

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
49	—Do—Other Miscellaneous—VI— Directorate of Social Welfare.	44,03,900	—	44,03,900
50	—Do—Other Miscellaneous Organisa- tions—VII—Soldiers, Sailors' and Airmen's Board.	1,44,900	..	1,44,900
51	39—Miscellaneous—VIII—Town and Country Planning Organisation.	47,62,700	...	47,62,700
52	—Do—IX—Tourist Organisation ...	6,23,200	...	6,23,200
53	—Do—X—Preservation and Translation of Ancient Manuscripts.	76,000	...	76,000
54	—Do—Other Miscellaneous Organisation —XI—Pooled Transport.	12,38,300	...	12,38,300
55	—Do—XII—Dairy Development ...	41,83,200	...	41,83,200
56	44—Irrigation N. E. D. Works and 100.— C. O. on N. E. D., etc.	6,86,83,700	...	6,86,83,700
57	44—Irrigation, N.E.D. Works.—D—Exper- diture on Brahmaputra Flood Control Schemes and 100—C.O. on I.N.E.D. Works—D—Expenditure on Brahma- putra Flood Control Schemes.	11,69,04,300	...	11,69,04,300
58	50—Public Works (excluding Establish- ment and Tools and Plant, etc.)	15,14,36,700	18,000	15,14,54,700
59	—Do—Establishment, Tools and Plant...	2,47,95,600	45,000	2,48,40,700
60	53—Ports and Pilotage	71,43,300	...	71,43,300
61	64—Famine Relief	84,00,000	..	84,00,000
62	65—Pension and other Retirement Benefits	1,32,64,400	67,000	1,33,31,400
	66—Territorial and Political Pensions ...	25,01,800	...	25,01,800
	120—Payment of Commuted value of Pen- sions.	3,00,000	..	3,00,000
	123—Payment to Retrenched Personnel

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- ted Fund	Total
		Rs.	Rs.	Rs.
63	68—Stationery and Printing	46,68,500	..	46,68,500
64	70—Forest	3,74,28,300	...	3,74,28,300
65	—Do—Forest—II—Soil Conservati n ..	53,30,100	...	53,30,100
66	71—Miscellaneous—(I—Expenditure on account of State Prisoners and Dete- nus, etc.)	1,29,000	...	1,29,000
67	—Do—II—Donations for Charitable pur- poses, etc.	31,37,600	78,50,000	1,09,87,600
68	—Do—III—Grants-in-aid, Contribution, etc.	58,65,000	5,00,000	65,65,000
69	—Do—IV—Expenditure on Issue of Free Ration and Rice Concession.	200	...	200
70	—Do—V—Expenditure on Displaced Persons.	1,78,72,200	...	1,78,72,200
71	—Do—VI—Advanced Technical Trai- ning and Scholarships.	2,11,000	...	2,11,000
72	—Do—VII—Expenditure on Cloth and Yarn.
73	—Do—VIII—Miscellaneous and Unfore- seen Charges.	2,20,000	...	2,20,000
74	—Do—IX—Civil Defence	31,74,600	...	31,74,600
75	—Do—X—Directorate of State Lotteries	48,71,500	..	48,71,500
76	76—Other Miscellaneous Compensations and Assignments.	23,00,000	10,500	23,10,500
77	77—Extraordinary Charges	10,000	...	10,000
78	78—Prepartition Payments
79	92—Payment of Compensation to Land holders, etc., on the abolition of the Zamindari System.	30,00,000	...	30,00,000

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3)		
		Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
80	95—Capital Outlay on Scheme on Agricultural Improvement and Research.
	96—Capital Outlay on Industrial and Economic Development.
81	—Do—I—Investment in other Commercial and Industrial Undertakings.	3,22,80,000	--	3,22,80,000
82	—Do—II—Investment of Co-operative Societies.	32,79,000	..	32,79,000
83	—Do—III—Other Miscellaneous Undertakings.	22,08,500	--	22,08,500
84	103.—Capital Outlay on Public Works outside the Revenue Account.	4,91,56,300	...	4,91,56,300
85	107.—A—Expenditure on State Capital for Assam.	1,00,00,000	...	1,00,00,000
86	109.—Capital Outlay on Other Works	56,50,000	...	56,50,000
87	119.—Capital Outlay on Forest	--
88	124.—Capital Outlay on Schemes of Government Trading.	1,10,84,300	...	1,10,84,300
89	125.—Appropriation to Contingency Fund...
	O.—Public Debt	...	1,27,28,80,800	1,27,28,80,800
Loans and Advances by State Government—				
90	I—Loans to Municipal Corporation and Municipalities.	75,40,000	...	75,40,000
91	II—Agricultural Loans...	6,00,000	...	6,00,000

SCHEDULE—*cont'd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3)		
		Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
92	III.—Loans to Autonomous Districts, etc....
93	IV.—Loans under Community Projects
94	V.—Loans to Co-operative Societies ...	42,41,300	...	42,41,300
95	VI.—Industrial Loan	9,93,300	..	9,93,300
96	VII.—Loans to displaced Persons... ..	33,00,000	..	33,00,000
97	VIII.—Educational Loans.. ...	7,15,000	...	7,15,000
98	IX.—Tea Garden Land Utilisation Loans, etc.
99	X.—Housing Loans	26,89,000	..	26,89,000
100	XI.—Loans to Major Industries... ..	15,00,000	...	15,00,000
101	XII.—Loans to Electricity Board... ..	64,50,000	...	64,50,000
102	XIII.—Advances to Government Servants, etc.	40,00,000	..	40,00,000
103	XIV.—Loans to Panchayats	2,70,000	..	2,70,000
104	XV.—Loans for Development of Live-stock Industries.	2,05,000	..	2,05,000
105	XVI.—Miscellaneous Loans and Advances ..	50,000	..	50,000
TOTAL.—EXPENDITURE FROM THE CONSOLIDATED FUND.		1,31,04,19,900	1,50,78,31,000	2,81,83,00,90